



भारतीय दूरसंचार विनियामक प्राधिकरण
TELECOM REGULATORY AUTHORITY OF INDIA

भारत सरकार/Government of India

महानगर दूरसंचार भवन, जवाहर लाल नेहरू मार्ग,
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Dated: 4th April, 2016

DIRECTION

Subject: Amendment to Direction F.No. 305-3/2014-QoS(pt.) dated the 12th January, 2016 on submission of data of network parameters through web-service.

F.No. 305-3/2014-QoS(pt.)---- Whereas the Telecom Regulatory Authority of India (hereinafter referred as the Authority), established under sub-section (1) of section 3 of the Telecom Regulatory Authority of India Act, 1997 (24 of 1997) (hereinafter referred to as TRAI Act), has been entrusted with discharge of certain functions, inter alia, to regulate the telecommunication services; ensure technical compatibility and effective inter-connection between different service providers; lay-down the standards of quality of service to be provided by the service providers and ensure the quality of service and conduct the periodical survey of such service provided by the service providers so as to protect the interest of the consumers of telecommunications service;

2. And whereas the Authority has, in exercise of its power conferred by section 36, read with sub-clauses (i) and (v) of clause (b) and clause (d) of sub-section (1) of section 11, of TRAI Act, made the Quality of Service of Basic Telephone Service (Wireline) and Cellular Mobile Telephone Service Regulations, 2009 (7 of 2009) dated the 20th March, 2009 (hereinafter referred to as the regulations) providing that every service provider shall meet the Quality of Service benchmarks for cellular mobile service in respect of each parameter specified under the said regulations;

3. And whereas the Authority, vide its Direction F.No. 305-3/2014-QoS(pt.) dated the 12th January, 2016, directed all cellular mobile service providers to provide, within ten days of the date of issue of that Direction –

- (a) the Master Cell data of network parameters in MS-excel as per the format number TRAI/webservice /1 at annexure-1, to the Authority; and
- (b) upload daily cell network parameters data to server of TCCMS portal of the Authority through web-service as per format number TRAI/webservice/2 at annexure-2;

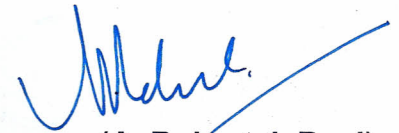
4. And whereas the associations of the service providers viz. Association of Unified Telecom Service Providers of India (AUSP) and Cellular Operators Association of India (COAI) vide letter No.JAC/2016/012 dated the 21st January, 2016 requested the Authority to keep the Direction dated the 12th January, 2016 in abeyance pending further consultations;

5. And whereas the Authority considered the request of the associations of the service providers, referred to in the preceding para, and also held a meeting with the representatives of service providers and their associations on the 2nd March, 2016 and discussed with them the issues raised in their letter dated the 21st January, 2016 and the details of data required by the Authority;

6. And whereas the Authority has, keeping in view the discussions held in the meeting, referred to in the preceding para, decided to amend the Direction dated the 12th January, 2016 and revise the formats annexed as annexure-1 and annexure-2 with the said direction;

7. Now, therefore, the Authority, in exercise of the powers conferred upon it under section 13, read with sub-clauses (i) and (v) of clause (b) of sub-section (1) of section 11, of the Telecom Regulatory Authority of India Act, 1997 (24 of 1997) and sub-regulation (3) of regulation 8 and regulation 9 of the Quality of Service of Basic Telephone Service (Wireline) and Cellular Mobile Telephone Service Regulations, 2009 (7 of 2009) dated the 20th March, 2009, hereby makes the following amendments in para 15 of the Direction F.No.305-3/2014-QoS(pt.) dated the 12th January, 2016, namely:-

- (a) the annexure-1, and annexure-2 shall be substituted by annexure-A and annexure-B, respectively, attached with this Direction;
- (b) in clause (ii), for the words "daily cell network parameters data", the words "every first day of the month, cell network parameters data for the sixteenth day to the last day of the preceding month and every sixteenth day of the month, cell network parameters data for the preceding fifteen days," shall be substituted.



(A. Robert J. Ravi)
Advisor (QOS)

To

1. All Unified Access Service Providers.
2. Cellular Mobile service providers
3. Bharat Sanchar Nigam Ltd.
4. Mahanagar Telephone Nigam Ltd.

Copy to:

1. Cellular Operators Association of India, 14 Bhai Veer Singh Marg, New Delhi – 110 001.
2. Association of Unified Telecom Service Providers of India, B-601 Gauri Sadan, 5 Hailey Road, New Delhi – 110 001.

Annexure A
TRAI/Webservice/1

1	Serial number
2	Cell code
3	Cell Name
4	Latitude
5	Longitude
6	BSC Code
7	BTS
8	Switch Type
9	Service Area
10	Service Provider
11	Time Consistant Busy Hour(TCBH)
12	Equipped Capacity of N/W in Erlang (Network level)
13	Total traffic handled in Erlang (Network level)



TRAI/Webservice/2

1	Service Provider Name
2	Network Type 2G/3G/CDMA etc
3	Service Area
4	Date
5	Cell Code
6	Total number of drops on TCH in TCBH
7	Call attempt on the SDCCH in TCBH
8	Congestion counter for cell(SDCCH) in TCBH
9	Number of first assignment attempts on TCH in TCBH
10	Number of assignment complete messages on TCH in TCBH
11	Dropped TCH Connection in CBBH
12	Number of TCH Assignment complete in CBBH
13	Sum of Successful Incoming Handovers in CBBH
14	Sum of Successful Outgoing Handovers in CBBH
15	Total OUTAGE during the day in minutes (exclude outages less than 60 min) site-wise

(Note :

Different sheets/webservice need to be prepared for each Network type)

